

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

EMG-LPA No.2/2020
EMG-CM No.4/2020
(Through Video Conferencing
from Jammu)

Rakesh Kumar Choudhary

.....Appellant

Through :- Mr. Vikram Sharma, Advocate
(On Video Conferencing from High Court
at Jammu)

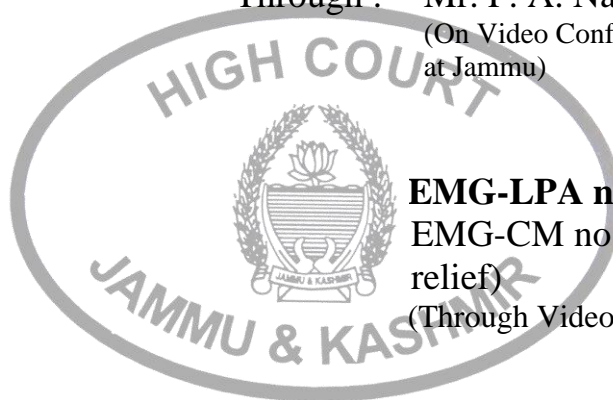
Mr. Sunil Sethi, Sr. Advocate
with Mr. Ravi Abrol, Advocate
(on Video Conference from his residence
at Jammu)

V/s

Union Territory of J&K and Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court
at Jammu)



EMG-LPA no.5/2020
EMG-CM no.13/2020 (for interim
relief)
(Through Video Conferencing)

Chaman Lal

.....Appellants

Through :- Mr. P. N. Raina, Sr. Advocate with Mr.
J. A. Hamal, Advocate
(On Video Conferencing from High Court at
Jammu)

V/s

**State of J&K (Now Union Territory of
J&K) & Others**

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at
Jammu)

EMG-LPA No.41-A/2020
EMG-CM No.9/2020
(Through Video Conferencing from Srinagar)

.....Appellant

M/s Usman Construction and others

Through :- Mr. Altaf Naik, Senior Advocate (On
Video Conferencing from High Court at Srinagar)

V/s

Union Territory of J&K and Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at
Jammu)

**EMG-LPA No.50-A/2020 in OWP
no.477/2019**

EMG-CM No.10-A/2020
(Through Video Conferencing from Srinagar)

M/s Mohammad Ashore and others

.....Appellant

Through :- None.

V/s

**Commissioner/Secretary to Government
and Another**

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at
Jammu)

EMG-LPA no.54-A/2020

EMG-CM no.13-A/2020
(Through Video Conferencing from Srinagar)

Mohammad Farooq Lone & Others

.....Appellants

Through :- None.

V/s

Union Territory of J&K & Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court
at Jammu)

EMG-LPA no. 7/2020

EMG-CM no.16/2020
(Through Video Conferencing from
Jammu)

Nagar Singh

.....Appellants

Through :- Mr. Abhinav Sharma, Advocate

(On video conference from his
office at Jammu)

V/s

Union Territory of J&K & Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at
Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER
05.06.2020

EMG-LPA Nos.2, 5,7, 41-A, 50-A, 54-A & 64/2020

1. We have heard Mr. Sunil Sethi, intervener in EMG- LPA No. 2/2020.
2. List for submissions of Mr. F. A. Natnoo, AAG for the official respondents on 8th June 2020 at 11.30 A.M.

(SANJAY DHAR)
JUDGE

(GITA MITTAL)
CHIEF JUSTICE

Jammu
05.06.2020
Raj Kumar